

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/163/2016
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) T.R. Bhaskar

Priyadarshini

Abhinav Parthasarathy

Keerthi K

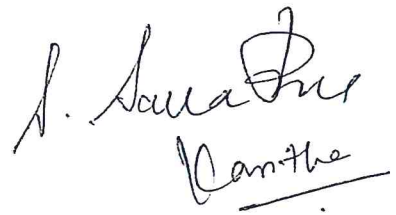
Akhil Jain

Counsel for Petitioner



2) S. Santhanakrishnan
M. Kantha Surana

Counsel for Respondents



ORDER

Counsels for both the parties present. Matter shall be put up along with TCP/169/16 on 14.12.2017 at 10.30 A.M.

ghk

-sel-
MEMBER (JUDICIAL)